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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 9462/2023 CRL.M.A. 35362/2023 CRL.M.A. 35363/2023**

JACQUELINE FERNANDEZ

.....Petitioner

Through: Mr. Siddharth Aggarwal Sr. Advocate
along with Mr. Prashant Patil, Mr.
Aman Nandrajog, Ms. Arshiya
Ghose, Mr. Gaurav Arora, Advocates.

versus

DIRECTORATE OF ENFORCEMENT

.....Respondent

Through: Mr. Zoheb Hossain, Special Counsel
for ED with Mr. Vivek Gurnani,
Panel Counsel for ED along with Mr.
Kartik Sabharwal, Mr. Pranjal
Tripathi, Mr. Kanishk Maurya, Mr.
Sai M Sud, Mr. S. Vats, Advocates.

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER

21.04.2025

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1. List for further arguments on 24th April 2025.
2. Order be uploaded on the website of this Court.

ANISH DAYAL, J

APRIL 21, 2025/MK